

(Railways), under article 151(1) of the Constitution.

- (2) A copy of Appropriation Accounts, Railways, for 1971-72, Part I-Review.
- (3) A copy of Appropriation Accounts, Railways, for 1971-72, Part II-Detailed Appropriation Accounts.
- (4) A copy of Block Accounts (including Capital Statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts, Railways, for 1971-72.

[Placed in Library. See No. LT-4388/73].

SALARJUNG MUSEUM (AMENDMENT) RULES, 1973

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay on the Table a copy of the Salarjung Museum (Amendment) Rules, 1973 (Hindi and English versions) published in Notification No. G.S.R. 165 in Gazette of India dated the 17th February, 1973, under sub-section (3) of section 27 of the Salarjung Museum Act, 1961 [Placed in Library. See No. LT-4389/73].

13.03 hrs.

ESTIMATES COMMITTEE

THIRTIETH REPORT

SHRI NRENDRA SINGH BISHT (Almore): Sir, I beg to present the Thirtieth Report of the Estimates Committee on the Ministry of Industrial Development regarding action taken by Government on the recommendations contained in their Seventeenth Report on Directorate General of Technical Development.

PUBLIC ACCOUNTS COMMITTEE

SIXTY-NINTH REPORT

SHRI SEZHIYAN: (Kumbakonam): Sir, I beg to present the Sixty-ninth Report of the Public Accounts Committee regarding action taken by Government on the recommendations contained in their Thirty-sixth Report relating to Ministry of Shipping and Transport.

13.04 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1972-73

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): Sir, I beg to present a statement showing Supplementary Demands for Grants in respect of the Budget (General) for 1972-73.

13.04 1/2 hrs.

MATTER UNDER RULE 377

SHORT SUPPLY OF FOODGRAINS OF RATION SHOPS IN TRIPURA

SHRI DASARATHA DEB: (Tripura East): Mr. Speaker, Sir, under Rule 377 of the Rules of Procedure and Conduct of Business in the House, I would like to draw the attention of this House and the Minister of Agriculture, to the fact that there has been virtual closing down almost of all the ration shops in Tripura. The foodgrains from the Central do not reach there, with the result that hunger and starvation are continuing on a very large scale. 150 persons have died of starvation so far. Test relief works are totally stopped. They have been stopped in the affected areas of Tripura, particularly in the rural areas. There are untold sufferings which are being faced by the people. I urge upon the Government to resume the test-relief work, and revitalise the ration shops. Foodgrains from the Centre should be rushed there im-